

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO -3291
ANSWERED ON – 29/03/2023

ROAD DEVELOPMENT PROJECTS IN PUNJAB UNDER CRIF

3291. DR. ASHOK KUMAR MITTAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government provides funds from the Central Road and Infrastructure Fund (CRIF) to the States for repairing/development of roads;
- (b) if so, the funds provided to and utilised by the State of Punjab for the purpose during the last three years and the current year;
- (c) the details of road development projects taken up in the State under CRIF during the said period and the time by which these projects are likely to be completed; and
- (d) the measures taken by Government to increase the road infrastructure in the State?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000 amended by the Finance Act, 2019.

(b) to (d) The Ministry considers release of funds to various State Governments/ UTs for State Road projects under CRIF Scheme based on proposals received from them along with submission of Utilization Certificates of funds released earlier under the scheme.

Details of accrual and release of funds for development and maintenance of State Roads under CRIF Scheme for the State of Punjab during each of the last three years and current year are as under: -

Rs. in Crore							
2019-20		2020-21		2021-22		2022-23 (Till 28.02.2023)	
Accrual	Release	Accrual	Release	Accrual	Release	Accrual	Release
159.6	259.37*	148.77	141.18	149.41	193.35*	176.96	53.42
*Fund under CRIF Scheme has been released more than the accrual of the State for the concerned year from the unspent balance of previous years of that State.							

A total of 37 State Road projects in a length of about 538 km amounting to Rs. 1,009 Crores were sanctioned / finalised under CRIF scheme for the State of Punjab during the last three years and the current year.

The above projects are targeted for completion in a phased manner by December, 2026.

The Ministry is primarily responsible for development and maintenance of National Highways (NHs). Development and maintenance of NHs is a continuous process and works on NHs are accordingly taken up as per inter-se priority, availability of funds, traffic density to keep the NHs in traffic worthy conditions. The length of NHs in the State of Punjab has been increased from about 1,699 km in March, 2014 to about 4,239 km at present.
